GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.1892 TO BE ANSWERED ON 09.03.2016

SAARC TRADE FAIR

†1892. SHRI KANWAR SINGH TANWAR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Pakistan has not permitted an Indian diplomat working in Indian High Commission located in that country to attend the SAARC trade fair held in Lahore recently;
- (b) if so, whether the Union Government has taken up the matter with the Government of Pakistan; and
- (c) if so, the outcome thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

- (a) Yes. The required permission from Government of Pakistan for an officer of the High Commission of India, Islamabad to travel to Lahore to attend the 12th SAARC Trade Fair held in Lahore from 4-6 December 2015 was not received.
- (b) & (c) The High Commission of India formally took up this matter with the Government of Pakistan on 19 January 2016 conveying that non-issuance of travel permission to this Indian diplomat prevented the Indian High Commission from participating in a SAARC-related event organized by the Government of Pakistan. No response has so far been received from the Government of Pakistan.
